

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1932
ANSWERED ON:08.03.2011
FUNDING TO NGOS
Haque Shri Mohammad Asrarul

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the amount released to the Non-Governmental Organisations (NGOs) in the country including Bihar under Centrally Sponsored Scheme (CSS) in the agriculture sector during each of the last three years and the current year, Statewise;
- (b) whether the progress of work done by these NGOs is monitored by the Government; and
- (c) if so, the details of the works carried out by these NGOs during the above said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

(a): No funds are released to Non-Governmental Organisations (NGOs) directly by the Government of India under any Centrally Sponsored Scheme (CSS) implemented by the Department of Agriculture & Cooperation.

(b): Monitoring of the progress of work done by these NGOs is taken up by the State Governments and agencies which release money to NGOs.

(c): Activities carried out by NGOs under Centrally Sponsored Schemes of the Department include the following:-

Support to State Extension Programme for Extension Reforms (ATMA):- Farmers Trainings, Demonstrations, Mobilization of Farmers, Formation of Farmers Groups, Exposure Visits, Farm Schools, Kisan Goshties, Farmers Scientists Interaction.

Integrated Scheme of Oilseeds, Pulses, Oil Palm & Maize (ISOPOM):-Seed Production, Supply of Inputs, Extension Support and Demonstrations.

National Bamboo Mission(NBM):- Nursery Development, Plantations in Non-forest areas etc.

Assistance of NGOs through NABARD for System of Rice Intensification.